NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Mybirdie Solutions LLP Vs. Habitat Pragnya Property Developments P. Ltd. & 7 Ors.	
No. CA 01/15 IN CP 74/15	TP 80/16	Hearing	397/398		

SL.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	PRERNA PONAPPA 080-40726600	PETITIONER	
2.	Rithiha Rh for Ch Nanda	Respondents. 1-8	hithing la
	42110158		

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner requested time to file rejoinder.

Time extended as a last chance.

List it on 24.08.2017.

MEMBER (J)

MEMBER (T)